

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The following are some of the important recommendations of the Conference of Commissioners of Income-tax held in April, 1985:-

1. Reorganisation of Public Relation Functions;
2. Publicity of the new Budget proposals to maximise revenue collections;
3. Strengthening of intelligence gathering and enforcement agencies;
4. Personalised attention to tax payers' problems;
5. Intensive efforts to locate undisclosed income; and
6. Stringent action against tax evaders.

These recommendations are under consideration of the Government.

Recommendations of Official Panel for Textile Industry

125. SHRI THANGABAALU: Will the Minister of SUPPLY AND TEXTILES be pleased to state:

(a) whether it is a fact that the official panel set up to suggest measures to cure sickness in the textile industry has recommended that potentially non-viable mills be allowed to close down and their machinery scrapped;

(b) what are the other recommendations made by the above panel; and

(c) what action has been taken or proposed to be taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH): (a) to (c) There is no "official panel" set up by the Ministry. A panel was set up by the Central Advisory Council Meeting on 9th March, 1985, which included several non-officials from the membership of the Council. This panel *inter alia* suggested that mills which were found to

be potentially non-viable should be allowed to close down and their capacities be scrapped. The recommendations of the panel will be one of the inputs to be taken into consideration while formulating the new Textile Policy.

Effect of increases in Customs and Central Excise Duties on Consumers

126. SHRI THANGABAALU: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is steep increase in the share of Customs and Central Excise duties in gross tax revenue from 69.9 per cent in 1977-78 to 78.7 per cent in 1985-86 whereas the share of corporation tax and income-tax has registered a fall from 25.8 per cent to 18.5 per cent during the same period; and

(b) whether any steps have been taken by Government to prevent the passing on the burden of customs and excise duties to the consumers at large?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) The Customs and Central Excise duties account for 70.80 per cent in the years 1977-78 and 78.77 per cent in the year 1985-86 of the gross tax revenue, whereas the corresponding figures for Corporation Tax and Income-tax are 25.09 per cent and 18.69 per cent respectively.

(b) The Customs and Excise duties are taxes on commodities and there is nothing in the laws against their being passed on to the consumers.

Updating of project report for steel plant at Salem, Tamil Nadu

127. SHRI THANGABAALU: Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) whether the Centre for Engineering and Technology under the Steel Authority of India Limited has undertaken the updating of the detailed project report for